

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

O.A. No.1213/93

10

New Delhi this the 6th day of May, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

Shri Vir Prakash Srivastava
S/O Shri Raghava Prashad,
working as Guard Grade 'A',
Northern Railway R/O
6 B, Railway Colony,
Tughlakabad, New Delhi-110044.

...Applicant

(By Advocate Shri S.K.Sawhney)

Versus

1. Union of India through
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Chelmsford
Road, New Delhi.

.. Respondents

(By Advocate Shri B.S. Jain)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

After hearing this case for some time, Shri
Sawhney prays for and is granted permission to withdraw
the OA.

Under the circumstances, this OA is dismissed
as withdrawn.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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